

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 04.02.2019

ORDER NO. 29 OF 2019

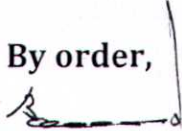
Hon'ble President is pleased to modify the roster order No. **20 of 2019** for CESTAT, Mumbai constituting Division Benches to hear part-heard matters:-

1. **On 04/02/2019 at 02.30 p.m.** Hon'ble Dr. D. M. Misra, Member (J) and Hon'ble Sh. Sanjiv Srivastava, Member (T) will hear the following part-heard matter:-
ST/85645/2015

2. **On 05/02/2019 at 02.30 p.m.** Hon'ble Sh. C. J. Mathew, Member (T) and Hon'ble Dr. S. K. Pati, Member (J) will hear the following part-heard matters:-
E/1204/2009
E/89/2010

3. **On 06/02/2019 at 02.30 p.m.** Hon'ble Sh. C. J. Mathew, Member (T) and Hon'ble Sh. S. K. Mohanty, Member (J) will hear the following part-heard matter:-
E/264/2010

By order,


(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/ P.A. to Registrar/ Dy. Registrar (Judl.)/Bar Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.


Dy. Registrar